

No. J-11016/2/2024-Judicial/E. 104879  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 16<sup>th</sup> February, 2026

**ORDER**

The President is pleased to accept the resignation of **Ms. Annwesha Deb**, Group 'A' Panel Counsel for Supreme Court of India, with effect from 10.02.2026.

2. Consequently, the name of Ms. Annwesha Deb, Advocate figuring at serial number '06' under the Table 'II' of this Department's Order No. J-11016/2/2024-Judicial dated 02.02.2024 read with Order No. J-11016/3/2022-Judicial dated 02.05.2022, stands Omitted.

3. Hindi version of this order will follow.

*Krishna*  
16/2/26

(Dr. Krishna Mohan Arya)  
Additional Legal Adviser

**Copy (through email) to :-**

1. PS to Hon'ble MoS (IC) Law & Justice.
2. PSO to Law Secretary/AS/JS in the main Secretariat of Department of Legal Affairs.
3. The In-charge, Central Agency Section, Supreme Court of India, New Delhi.
4. Ms. Annwesha Deb, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with her to Litigation In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
5. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Office / spare copy.

*Ramesh Kairamkonda*  
16/2/2026

(Ramesh Kairamkonda)  
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